

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 02

Customs Appeal No. 10478 of 2020

[Arising Out Of OIA-MUN-CUSTM-000-APP-309-19-20 Dated-06/03/2020 passed by the Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD]

SURAJ RECYCLING PVT LTD

Plot No. 565/66, Gidc Phase- Ii, Dared
Jamnagar, Gujarat

.....Appellant

VERSUS

C.C.-MUNDRA

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat-370421

.....Respondent

APPEARANCE:

Shri. Manish Jain, Advocate for the Appellant
Shri. Sarjeet Kumar, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

Final Order No. 10796 /2025

DATE OF HEARING:19.09.2025
DATE OF DECISION:19.09.2025

SOMESH ARORA

Learned Advocate appearing for the party seeks to withdraw the appeal in the matter. Learned AR has no objection.

2. In view of the foregoing, the appeal is dismissed as withdrawn.

(Dictated & Pronounced in the open court)

**(SOMESH ARORA)
MEMBER (JUDICIAL)**